

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of Two Additional District and Sessions Judges for the Academic Programme No.P-1208 on the subject of **“Workshop for Additional District Judges”** scheduled to be held from 21.02.2020 to 23.02.2020 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

Read: 1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
2. High Court’s letter ROC.No.682/SO/2019, dated 03.02.2020.

ORDER ROC.No.510/2020-B.SPL., DATED: 06.02.2020

The High Court is pleased to pass the following Orders:

The following Additional District and Sessions Judges mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1208 on the subject of **“Workshop for Additional District Judges”** scheduled to be held from 21.02.2020 to 23.02.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal, Madhya Pradesh State

SL.NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI SAMBASIVARAO NAIDU, Principal Special Judge for SPE & ACB-cum-IV Additional Chief Judge, City Civil Court, Hyderabad.	Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. Chief Judge, City Civil Court, Hyderabad.
2.	SRI. S.V.V.NATHA REDDY, I Addl. District and Sessions Judge, Nalgonda District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 21.02.2020 to 23.02.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

NOTE: 1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. **The nominated officer are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.

4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal Special Judge for CBI Cases, Hyderabad.
6. The Prl. District and Sessions Judge, Nalgonda.
7. The Principal Special Judge for SPE & ACB-cum-IV Additional Chief Judge, City Civil Court, Hyderabad.
8. The Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad.
9. The I Addl. District and Sessions Judge, Nalgonda District.
10. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
11. The Addl. Special Judge for SPE & ACB Cases-cum- V Addl. Chief Judge, City Civil Court, Hyderabad.
12. The Special Judge under Prevention of Corruption Act for the Speedy Trial of Cases of Embezzlement of Scholarship amounts in Social Welfare Departments etc at Hyderabad.
13. Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Nalgonda.
15. The Sub Treasury Officer, Nalgonda.
16. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

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